

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 08.02.2024

Appeal No. 351 of 2022

Rakesh Girdharlal Gajera
Through his Constituted Attorney
Mr. Mitesh Gajera

..... Appellant

Versus

Securities & Exchange Board of India

... Respondent

Mr. Kushal Shah, CA with Mr. Prakash Shah, Advocate and i/b
Prakash Shah and Associates for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr.
Yash Sutaria, Advocates i/b. K Ashar & Co. for the Respondent.

ORDER :-

1. Adjourned due to non-availability of the bench. List on April
5, 2024.

Ms. Meera Swarup
Technical Member

08.02.2024
PTM